

*Centre to issue directive to the Government of Rajasthan to start relief operations immediately and to also open centres for distribution of fodder in all the districts with the help of the Government of India. So that the cattle can be protected.*

SHRI GUMAN MAL LODHA (Pali): Mr. Speaker, Sir, at present 10 kilogram of wheat is being distributed through the public Distribution System (PDS) in Rajasthan to every individual. My hon. colleague just now made a mention of an acute drought situation for lack of rains in Rajasthan. In view of the prevailing drought in the State, the Chief Minister of Rajasthan demanded enhancing of quota through the PDS, but instead it has been reduced. Quota has been brought down to such a low level that in the State a crisis has developed.

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Quota has not been reduced in case of Rajasthan alone but it has been reduced in many other states also.

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, because of the stepmotherly treatment being meted out to Rajasthan, condition in the State has deteriorated fast. The Chief Minister of Rajasthan wrote a letter recommending the opening up of relief centres at all the places but owing to the stepmotherly treatment of Centre and reduction in quota, situation in the State has worsened fast. I would like to submit that previously 439 metric ton foodgrain was given but now it has been raised to 7000 ton only. With the result, it is not sufficient for the per capita distribution of 10 kilogram of foodgrain. Sir, through you, I would like to submit that since it is a human issue, politics should not be brought into such matters, no matter which party's Government is there in the state. Justice must be done to the 4 crore people of Rajasthan. Instead of 10 kg of foodgrains 15 kg may be given and fodder may also be made available, in addition to

giving economic grants for building up of more water resources.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I am on a point of order. It is not exactly a point of order but the question of propriety. Mother must be respected whether she is real or stepmother. In the House stepmother is often condemned by using the expression of step motherly treatment. Does it mean that we have made step-mother a subject of condemnation for all times to come? Mr. Speaker, Sir, please give your ruling.

MR. SPEAKER: My ruling is that I totally agree with you. Mother is mother whether she be real or stepmother and she should not be condemned.

SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa): Mr. Speaker, Sir, nation wide strike by staff artistes of All India Radio and Doordarshan is currently going on in the country. present agitation began on 9-12-91 and since 16-12-91 it has turned into indefinite agitation within the premises of Akashwani Bhawan in New Delhi. Personnel from other centres are also taking part in the agitation going on in Delhi. One day strike at regional and the centres of All India Radio and Doordarshan in States is also being observed in the country. Their demand is that the Indian Broadcasting Service notified in 1990 should be reorganised. All the posts in the Broadcasting Service must be filled totally through promotion. All the posts in All India Radio and Doordarshan must be filled through regular appointments and the vacant posts must be filled up. The Government must pay attention to their demands.

SHRIMATISAROJ DUBEY (Allahabad): Mr. Speaker, Sir, 'anganwadi' workers and helpers engaged in the task of polishing the career of future citizens of India are exploited both economically and mentally. The Government of India has started Integrated Child